HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No.N-2250/2-1/2022
Dated: 11.05.2022

: N O T I C E :

IN CONTINUATION of the Notice bearing No. N-2147/2-1/2022, dated 05.05.2022 and No.N-2247/2-1/2022, dated 10.05.2022, as per the instructions of Hon'ble Shri Justice Amit B. Borkar, it is hereby notified for the information of the Advocates and the parties appearing-in-person that, during the first part of Summer Vacation 2022 (i.e. 08.05.2022 to 14.05.2022) the Hon'ble Shri Justice Amit B. Borkar will take up urgent order matters on 12.05.2022 in addition to notified dates in above mentioned Notices.

Sd/-
(Sanjay J. Bharuka)
I/c Registrar(Judicial)

11th May, 2022

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.) High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
16) All Court Sheristedars
17) Assistant Copying Section
17) R.K.P.

Sd/-
(Sanjay J. Bharuka)
I/c Registrar(Judicial)

11th May, 2022